

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10379/2006

(From the judgement and order dated 18/05/2006 in ACO No. 162/2005, APOT No. 699/2005, TN N O.

336/2005 & CA No. 595/2005 of The HIGH COURT OF CALCUTTA)

ORIENTAL COMPANY LTD.

Petitioner(s)

VERSUS

FORT WILLIAM INDUSTRIES LTD.& ANR

Respondent(s)

(With prayer for interim relief)

Date: 30/06/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE ALTAMAS KABIR

(VACATION BENCH)

For Petitioner(s)

Mr. Pradeep Ghosh, Sr. Adv.

Mr. Ashish Chakravorty, Adv.

Ms. Malvika Trivedi, Adv.

Ms. Sonia Dube, Adv.

Mr. Goodwill Indeevar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

The sale can go on as ordered by the High Court,
but no final order

shall be passed until further orders of this Court.

Wati Arora)

(A.D. Sharma)

(Phoolan

t Master

Court Master

Cour